

This the 12th day of August, 2005

Hon'ble Mrs. Meera Chhibber, Member (J)  
Hon'ble Mr. K.V. Prahaladan, Member (A).

In the matter of:

Gopal Seal & Ors.

Applicants.

Versus

Union of India & Ors.

Respondents.

**O R D E R (By Circulation)**

**Hon'ble Mrs. Meera Chhibber, Member (J).**

*by 12*  
This RA has been filed one Shri Sudipta Das, on the ground that even though he was impleaded after his application for amendment was allowed vide order dated 24.4.2003 but while typing the main order, his name has not been reflected as one of the applicants. He has, therefore, prayed that his name may be added as one of the applicants in O.A. 1422/1997 and he may be granted the same relief as has been granted to the other applicants.

2. We have read the review application as well as perused the records. Even though it cannot be said that there is an error apparent on the face of the record because even though MA 131 of 2001 was allowed, no correction to that effect has been carried out in the main memo of parties whereas there were two corrections made for adding Respondents 5 and 6 in the main memo of parties. It goes without saying that once amendment is allowed, it ought to have been carried out in the main memo of parties either by the applicant or it should have been pointed out by the Registry. However, it is seen that amended O.A. is very much in the file wherein name of Shri Sudipta Das is shown as one of the applicants. Therefore, without going into the technicalities, since Shri Sudipta Das was allowed to be impleaded as applicant in OA 1422/1997, it is clarified that he would also be entitled to the same relief as has been given to the other applicants vide order dated 17.5.2005. How five posts are to be adjusted



amongst six candidates is left to the respondents to decide, keeping in view their merit position, etc.

3. With the above observation, this RA is disposed of. Registry is directed to issue corrected copy of the order dated 17.5.2005 in O.A.1422/1997 to the counsel for the applicants as well as respondents after adding the name of Shri Sudipta Das as one of the applicants.

  
(K.V. Prahaladan)  
Member (A)

  
12/8/05  
(Mrs. Meera Chhibber)  
Member (J)

'SRD'